

Secondary Schools are presently working in tents.

- (b) 1 school since 1961,
2 schools since 1963,
2 schools since 1965,
1 schools since 1968,
9 schools since 1970,
4 schools since 1971 and
2 schools since 1972.

(c) Yes, Sir,

(d) (i) New buildings for 3 schools are under construction.

(ii) Construction of new building for 2 schools has been stayed under orders of the High Court.

(iii) Administrative approval and expenditure sanction for construction of buildings for 4 schools has been issued and the construction will start soon.

(iv) For the remaining 12 schools the necessary provision of funds has been kept in the approved budget for 1972-73 for construction of new buildings. Sites are being procured for their buildings.

218 [Transferred to the 11th August, 1972]

REPORT ON DROUGHT CONDITION IN WEST BENGAL

219. SHRI SANAT KUMAR RAHA: Will the Minister of AGRICULTURE be pleased to state what are the recommendations of the Central Government's team of officials which was sent to West Bengal to study the drought condition?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASHEB SHINDE): The Central Study Team which visited the drought affected areas in West Bengal between the 7th and 9th June, 1972, has recommended the

following ceilings of expenditure for the purposes of Central assistance for 1972-73 :-

<i>Relief items :</i>		<i>Rs. 1 lakhs</i>
1. Gratuitous relief	...	75.00
2. Test relief works	...	300.00
3. Supply of food	...	3.00
4. Cattle health measure	...	2.00
5. Health and sanitation measures	...	2.00
6. Provision of water supply	...	75.00
7. Relief contingencies	...	12.00
8. Grants to Fishermen	...	1.00
Total : Relief items :		470.00

Loan Item

Short-term loan for agricultural inputs (including Rs. 15 lakhs as short-term loans for mulberry growers

GRAND TOTAL : 685.00

220. [Transferred to the 10th August, 1972]

MANGALORE HARBOUR PROJECT

221. SHRI VEERENDRA PATIL :
DR. K. NAGAPPA ALVA :

Will the Minister of PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANSPORT be pleased to state :

(a) by when Mangalore Harbour Project is likely to be commissioned;

(b) whether he assured the Mangalore Municipality during his recent visit that the second phase of the Mangalore Harbour Project would be taken up in continuation of the first phase; and

(c) if so, what is the estimated cost of the second phase and by when it is likely to be taken up ?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANSPORT (SHRI RAJ BAHADUR) : (a) By middle of 1974 but it is proposed to provide limited service by 1973—end.

(b) and (c) It had been stated that it would not be possible to dovetail the second stage development of the Mangalore Har-boui Project with the first phase but the possibility of including it in the Fifth Five Year Plan would be explored depending on traffic potential and favourable techno-economic studies; the cost of the second phase can be estimated only after its scope is determined in the light of the above factors.

SLUM CLEARANCE SCHEMES IN BANGALORE

222. SHRI H. S. NARASIAH : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) the total amount of money given by the Central Government to the Government of Mysore for the slum clearance schemes in Bangalore Corporation area;

(b) the amount actually spent for such schemes in Bangalore; and

(c) the results achieved so far in clearing and improving slums ?

THE MINISTER OF WORKS AND HOUSING (SHRI UMA SHANKAR DIKSHIT) : (a) to (c) Slum Clearance/Improvement Scheme is a State Sector Scheme in the Fourth Five Year Plan No direct Central assistance is earmarked for it. However, the State Governments are free to utilise such funds as they consider necessary for the Scheme, out of the "Block Loans" and "Block Grants" provided to them by Central Government for all the State Sector Schemes. According to the information furnished by the State Government so far, the progress of the scheme in Bangalore Corporation areas is as follows :

1.	No. of plots and tenements sanctioned	3051 plots 655 tene- menis
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2.	Approved cost	Rs. 93,52,261/-
3.	Expenditure incurred upto 30.6.71	Rs. 51,38,900/-
4.	Number of plots/tenements completed	587 plots 268 tenements

PROGRAMME OF SOIL CONSERVATION BY GOVERNMENT OF MYSORE

223. SHRI H. S. NARASIAH : Will the Minister of AGRICULTURE be pleased to state :

(a) whether the Government of Mysore has undertaken a programme of soil conservation, minor irrigation, afforestation, and communications in drought prone talukas of the State with the financial assistance of the Central Government; and

(b) if so, what is the extent of finance promised and given by the Centre for the said purpose ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (PROF. SHER SINGH) : (a) and (b) In Mysore State, five districts—Belgaum, Bijapur, Chitradurga, Dharwar and Kolar—are covered under the Drought Prone Areas Programme. The Programme is being implemented in 30 chronically drought prone talukas of the 5 districts and in 12 other such talukas which are contiguous to the selected districts. Under the Programme, minor irrigation, soil conservation and road schemes are being implemented.

The State Government would get a total assistance of 10 crores under the Programme over the 4 year period from 1970-71 to 1973-74. On the basis of the requirements intimated by the State Government, a total Central financial assistance of Rs. 461.47 lakhs was released to the State in the last 2 years.

VACANCIES OF PROFESSORS BTC. IN THE OPERATIONAL RESEARCH

224. CHAUDHARY A. MOHAMMAD: Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :